# Central Administrative Tribunal Principal Bench

## OA No. 586/2015 MA No.468/2015

New Delhi, this the 11th February, 2015

# Hon'ble Mr. Ashok Kumar, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

- Sunil Kumar, aged about 32 years S/o Sh. Rattan Singh, R/o H.No. 20, Pocket No.10, Sector No.21, Rohini-110085 Lastly appointed at Pooth Kalan, Rohini Extn. Sector-20-GBSSS-1412248
- Harun Khan, aged about 28 years,
   S/o Sh. Mehardin,
   R/o H.No.1/16, Shatri Colony, Gali No.1,
   Old Faridabad-121002
   Lastly appointed at Jasola Village, GBSSS-1925353
- 3. Ms. Sandhya Pandey, aged about 32 years, D/o Sh. C.B. Panadey, R/o E-19/632 A, Gali No.6, Ganesh Nagar-II, Delhi-110092 Lastly appointed at Rajkiya Sarvodaya Kanya Vidyalaya, (Mother Teresa), Kalyan Puri, Delhi-91 ID-1002022
- Deepa Verma, aged about 35 years,
   D/o Sh. Kashi Ram,
   R/o 269-B, Som Bazar Chowk, Delhi-110051
   Lastly appointed at Geeta Colony, Block 13,
   SKV-1003024
- 5. Amar Nath Vinayak, aged about 27 years, D/o Sh. Ram Prasad Yadav, R/o 64/I, Plot No.8, Nanglirajapur, Nizamuddin East, New Delhi-110013 Lastly appointed at Patparganj-SBV (Genda Lal Dixit)-1002002
- Pushpa, aged about 33 years,
   D/o Sh. Prem Singh,
   R/o 29A, Malikpur, Near Model Town,
   Delhi-110009
   Lastly appointed at Vijay Nagar-SKV-1309167

- 7. Chunni Lal, aged about 28 years, S/o Sh.Ghure Lal, R/o H.No. 863, Gali No. 17, New Baselwa Colony, Sector 29, Faridabad- 121002 Lastly appointed at Sonia Vihar-CBSSS-1104336
- 8. Mahey Alam, aged about 34 years, S/o Sh. Abdul Salam, R/o C-325/8, 3<sup>rd</sup> Floor Shaheen Bagh, A.F. Encl.-2 Jamia Nagar, New Delhi-110025 Lastly appointed at Jasola Village-GBSSS-1925353
- 9. Tilak Raj, aged about 31years, S/o Sh. Vijender Kumar, R/o H.No. 161, Asola Fatehpur Beri-110074 Lastly appointed at Bhatti Mines-G(Co-ed) SSS-1923026.
- Pardeep Singh, aged about 30 years,
   S/o Sh. Ran Singh Bura,
   R/o A-25, Budh Vihar, Phase-I, Delhi-86
   P Block, Sultanpuri, Delhi-86.
- 11. Ruchika Vashist, aged about 29 years, D/o Sh. Jagat Bandhu, R/o H.No. 194-B, V.P.O. Bakkarwala, Nangloi, New Delhi-110041 Lastly appointed at Baprola Vihar G9Co-ed)SS-1617211
- 12. Sunita, aged about 30 years, D/o Sh. Ramniwas, R/o RZ-179, A Block, Gopal Nagar, Najafgarh, New Delhi-110041 Lastly appointed at Baprola Vihar G(Co-ed) SS-1617211
- 13. Puja Mishra, aged about 29 yeras, D/o Sh. Radhe Shyam Mishra, R/o Prachin Shiv Shakti Mandir, Nizamuddin West, New Delhi-110013. Lastly appointed at Jungpura-G(Co-ed) SS-1924044 Saman Bazar, Garhi Mohallah, Bhogal
- 14. Madhvi Arora, aged about 24 years,
  D/o Sh. Gurdeep Arora,
  R/o 6/24, Jangpura Extension,
  New Delhi-110014
  Lastly appointed at Jungpura-G (Co-ed) SS-1924044
  Saman Bazar, Garhi Mohallah, Bhogal

- 15. Sanju Kumari Naruka, aged about 29 years, D/o Sh. Babu Singh Naruka, R/o A68, Vikas Nagar, Phase-3, Near Rajdhani Public School Delhi-110059 Lastly appointed at Baprola Vihar-G (Co-ed) SS-1617211
- 16. Devendra Kumar, aged about 24 years, S/o Sh. Hukam Singh, R/o A-6, Rajveer Coloni, Garoli Vistar, New Delhi-110096 Lastly appointed at Trilokkpuri, Block -27 SBV-1002177
- 17. Jyoti, aged about 29 years,
  D/o Sh. Satpal Singh,
  R/o A14/4, Viikas Nagar Extention, Part-II,
  Hastsal, Delhi-110059
  Lastly appointed at Shiv Vihar
  GBSS 1618267
- Sangeeta, aged about 32 years,
   D/o Sh. Krishana Kant Jha,
   R/o B-370/I, Inder Enclave, Ph-2,
   Kirari Suleman Nagar, New Delhi -110086
   Lastly appointed at Nithari-SKV-1412093
- 19. Mamta Gujral, aged about 30 years,
  D/o Sh. Narinder Gujral,
  R/o 517/A, Street No.5, Vijay Park,
  Maujpur, Delhi-110053
  Lastly appointed at Ghonda, No.2, SKV-1104019.
- 20. Lata Kumari, aged about 36 years,
  D/o Sh. Shiv Raj Sharma,
  R/o VPO Dundahera, Ghaziabad-201009
  Lastly appointed at New Seemapuri-SKV-1106018
- 21. Lalita Bisht, aged about 31 years,
  D/o Sh. Nandan Singh Bisht,
  R/o B-14/100, North-Ghonda, Delhi-110053.
  Lastly appointed at Jafrabad, Zeenat Mahal
  (Urdu Medium)-SKV-1105018
- 22. Ashwani Kumar, aged about 33 years,
  D/o Sh. Krishan Chander,
  R/o CA-52 D, Janta Flats,
  Hari Nagar, New Delhi,
  Lastly appointed at S.V. Hari Nagar, Clock Tower
  ID-1514021

- 23. Sheetal, aged about 30 years,
  D/o Sh. Chander Bhan Ahuja,
  R/o Pkt-B-17/B, Hari Nagar,
  LIG Flats, Near L-Block School, New Delhi-64
  Lastly appointed at GGSSS, Ashok Nagar
- 24. Shilpi Rani, aged about 29 years,
  D/o Sh. Hari Singh,
  R/o RZ-24A, Mohan Block,
  West Sagarpur, Street No.5,
  New Delhi 110046
  Lastly appointed at Hari Nagar, Block-L
  S(Co-ed) V-1514022
- 25. NIdhi Sharma, aged about 32 years, D/o Sh. Daulat Ram, R/o H.No. 1672 A/31, Shastri Colony, Gohana Road, Sonepat, Haryana-131001 Lastly appointed at Jahangirpuri, Block-A, No.2-SKV -13099254
- 26. Swati, aged about 33 years,
  D/o Sh. Attar Singh,
  R/o H.No. 45, Village Holambi Khurd,
  Delhi-110082
  Lastly appointed at Shadi Khampur-SKV -1516022.
- 27. Bharti Pruthi, aged about 23 years, D/o Sh. Vijay Kumar Pruthi, R/o B-964, Shastri Nagar, Delhi-110052 Lastly appointed at Jahangirpuri, Block D, SKV (Rani Chennama)- 1309256
- 28. Ritu, aged about 22 years,
  D/o Sh. Dhan Singh,
  R/o Amit Misthan Bhandar, Gali No.4,
  Jivan Vihar, Devru Road, Sonepat,
  Haryana-131001
  Lastly appointed at Jahangirpuri, Block D,
  SKV (Rani Chennama) -1309256
- 29. Ritu Garg, aged about 28 yars,
  D/o Sh. Mohan Gar,
  R/o E-13, Shivaji Raod,
  Adarsh Nagar, Delhi-110033
  Lastly appointed at Jahangirpuri, Block A,
  No.2-SKV-1309254

- 30. Rajendra Kumar Nailwal, aged about 32 years, S/o Sh. Badri Datt. Nailwal, r/o K-3/30, Street No.II, West Ghonda, Gangotri Vihar, Delhi-110053
  Lastly appointed at GBSSS No. 201104007, Ghonda, Delhi-110053.
- 31. Rajeev Pihwal, aged about 29 years, S/o Sh. Rajender, R/o 110/21, Shadipur ECE Factory, Sonepat, Haryana-131001 Lastly appointed at Rana Partap Bagh SBV-1309012
- 32. Rajeev Kumar Jha, aged about 29 years, S/o Sh. Awadesh Jha, R/o Anju Electronics, Shop No.5, Parda Bagh, Darya Ganj, New Delhi-110002 Lastly appointed at Patparganj-SBV-1002002 (Genda Lal Dixit)
- 33. Nidhi, aged about 24 years,
  D/o Sh. Raj Singh,
  R/o H.No. 265, Pole No.11, Village Bakkarwala,
  New Delhi-110041
  Lastly appointed at Nilothi
- 34. Meenu Sharma, aged about 36 years,
  D/o Sh.Uma Shankar Sharma,
  R/o F-343, Masjid Moth,
  New Delhi-110049
  Lastly appointed at Georgi Stoikov Rakovski Sarvodaya
  Kanya Vidyalaya-1924023, C Block, Defence Colony
- 35. Archana Kumari, aged about 33 years, D/o Sh. Arvind Kumar Sharma R/o R-42, East Vinod Nagar, Delhi-110091 Lastly appointed at Sriniwaspuri GGSSS-1924031
- 36. Rashmi Choudhary, aged about 33 years, D/o Sh. Gyan Singh, R/o H.No. 47, IBS Hospital Campus, Khichripur, Delhi-110091 Lastly appointed at Kalyanvas-SBV (Raj Bihari Bose) ID-1002003

- 37. Vandana, aged about 30 years, D/o Sh. Balbir Singh, R/o F-I, Block-49, Kalyanvas, Delhi-110091 Lastly appointed at Kalyanvas-SBV (Raj Bihari Bose) ID-1002003
- 38. Anjana Singh, aged about 26 years, D/o Balbir Singh, R/o F-I, Block-49, Kalyanvas, Delhi-110091 Kalyanvas, Delhi-110091 Lastly appointed at Radhey Shyam Park SBV-1003152
- 39. Avdesh Kumar, aged about 26 years, D/o Sh. Keshav Prasad R/o 119, Gautam Nagar, New Delhi 110049
  Lastly appointed at Nand Nagri, Janta Flat, GBSSS -1106004.
- 40. Anita Rai, aged about 27 years,
  D/o Sh. Ashok Kumar,
  R/o T-Block, House No. 904, Mangolpuri,
  Delhi -110083
  Lastly appointed at Sultanpuri, Block-C
  Sarvodaya Sr. Sec. Vidyalaya-1412001.
- 41. Usha, aged about 36 years,
  D/o Sh. Tulsi Ram,
  R/o C-383, Millenium Apartment, Sector -18,
  Rohini, Delhi-110089
  Lastly appointed at Samaipur-GBSSS-1310045.
- 42. Manisha Agarwal, aged about 41years, D/o Sh. Banwari Lal, R/o A6/34, Sector-18, Rohini, Delhi-110085
  Lastly appointed at Mangolpuri, Block U, GBSSS-1412009
- 43. Archana Sharma, aged about 42 years D/o Sh. Dhani Ram, R/o E-I A, Roshan Pura, Behind BDO Off., Najafgarh, New Delhi Lastly appointed at G(Co-ed) SS-1617214 Ranhaula, Kanwar Singh Nagar

- 44. Priti Sharma, aged about 27 years,
  D/o Sh. Rajender Sharma,
  R/o W/o Vipin Sharma, VPO-Balkra,
  Teh. Charkhi Dadri, Distt. Bhiwani-127306
  Lastly appointed at Chattarpur-GGSSS-1923048.
- 45. Amit Sharma, aged about 31 years, S/o Sh. Satish Chand Sharma, R/o V&PO Harsana Kalan, Distt. Sonipat, Haryana, Lastly appointed at GGSSS-1309128, Azadpur Colony, Delhi-110033.
- 46. Salma Nasib, aged about 41 years, D/o Sh. Nasib Ali Khan, R/o 202/12, Pushp Vihar, Sector-I, MB Road, New Delhi-110017 Lastly appointed at Dr. Ambedkar Nagar, Sector-V, (Dashinpuri Extension)-SV-1923391.
- 47. Pooja Tyagi, aged about 32 years,
  D/o Sh. Ram Pal Tyagi,
  R/o H.No.D9-157, Sector-5
  Rohini, Delhi-110085
  Lastly appointed at Khajoori Khas-SKV-1104022
- 48. Reena H. Dham, Aged about 34 years, D/o Sh. H.K Dham R/o 4833, Phatak Namak, Hauzqazi, Delhi-110006
  Lastly appointed at Hari Nagar, Clock Tower, SV-1514021.
- 49. Sonia Kukreja, aged about 29 years,
  D/o Sh. Krishan Gopal Kukreja,
  R/o C-3/I, S.F. Rajouri Garden,
  New Delhi.
  Lastly appointed at GBSSS-1514112
  SITE-II, Hari Nagar, Clock Tower, New Delhi-64
- 50. Waliullah Ansari, aged about 28 years, S/o Sh. Abul Rehman Ansari, R/o B-786, Street No.2 Indra Vihar, Delhi-110094 Lastly appointed at Vijay Park-GBSSS-1104151
- 51. Deepika Mishra, aged about 27 years,
  D/o Sh. R.P. Mishra,
  R/o C-74, East Gokalpur,
  Amar Colony, Delhi-110094
  Lastly appointed at Khajoori Khas-SKV-1104022

- 52. Murli Kumar Mishra, aged about 26 years, S/o Sh. Shresth Nath Mishra, R/o RZ-120, Dharampura, Najafgarh, New Delhi-110043
  Lastly appointed at Sarai Rohilla-GBSSS-1208004.
- 53. Preeti Yadav, aged about 29 years,
  D/o Sh. Ram Kavar Yadav,
  R/o A-13/9, Part-III, Gali No.9
  Sonia Vihar, Delhi-110094
  Lastly appointed at GBSSS-1104335, Sonia Vihar.
- 54. Surendra Kumar, aged about 38 years, S/o Sh. Lekhraj Singh, R/o 4/2346, G.No.8, Bihari Colony, Shadara, Delhi-110032
  Lastly appointed at GBSSS-1105241, Brahmpuri, X Block, Delhi.
- 55. Anuj Kumar, aged about 32 years, S/o Sh. Biram Singh, R/o E-II, House No. 863, Street No.15, Nehru Vihar, Delhi-110094
  Lastly appointed at Ghonda, No.2-GBSSS-1104007.
- 56. Manu Ahlawat, aged about 23 years,S/o Sh. Dharam Pal Ahlawat,R/o K-II 84, Sangam Vihar, DelhiLastly appointed at Bachan Prasad SKV Deoli-1923042
- 57. Sweety, aged about 27 years, D/o Sh. Ajit Singh R/o H.No. 56, Hastsal Village, Uttam Nagar, New Delhi-110059 Lastly appointed at SKV-1618019 Block-G, Vikaspuri
- 58. Meenakshi, aged about 28 years, D/o Sh. Satish Kumar Gupta R/o 239-A, LIG Flats, GTB Enclave E-Pocket-110093 Lastly appointed at GBSSS-1003033 Kailash Nagar
- 59. Yogesh Kumar, aged about 28 years, S/o Sh. Kunwar Chand R/o Village Chandpur P/o Jaindapur, Tehsil Distt. Palwal Haryana-121102

Lastly appointed at Govt. Boys Sr. Sec. School Sonia Vihar, Delhi-94. . Applicants

(By Advocate: Mr. S.N. Sharma)

#### Versus

- 1. GNCT of Delhi, through Secretary/Chief Secretary Old Secretariat, New Delhi
- Director of EducationDelhi Secretariat,I.P. Estate, GNCTD, New Delhi.Respondents

### **ORDER (ORAL)**

## Hon'ble Mr. Ashok Kumar, Member (A):

Heard the learned counsel for the applicant. It is submitted that the present issue is already covered by the decision of the Tribunal in OA 4444/2014, which reads thus:

"This OA has been filed by the applicants seeking the following reliefs:

- (i) To quash and set aside the impugned advertisement dated 28.07.2014 to the extent it has made selection district wise and has added new qualification TET for contractual employment teachers.
- (ii) Grant the same relief as granted by this Hon'ble Tribunal by common order on 26.11.2014 in OA No. 2671/2014 and various other identical OAs including OA No. 3131/2014 as applicants are also similar situated persons.
- (iii) To direct the Respondents to continue with the last engagements of the applicants Association in the same schools respectively where the applicants were earlier engaged as

- a Guest Teacher till the regular process, if any.
- (iv) To allow the OA with cost.
- (v) To pass such other and further orders which their lordships of this Hon'ble Tribunal deem fit and proper in the existing facts and circumstances of the case."
  - 2. Today, when the matter was taken up for consideration, learned counsel for the parties have agreed that this case is squarely covered by the judgment of this Tribunal in OA No.2772/2014 along with other connected OAs dated 04.12.2014. Accordingly, we dispose of this OA with a direction to the respondents to consider the case of the applicants and in case they are found to be covered by the aforesaid judgment, they shall be entitled to the same benefits as have been given to the applicants of the aforesaid OA No.2772/2014.
  - 3. Order Dasti to both the parties. Respondents shall complete the aforesaid exercise within a period of four weeks, as already ordered in the aforesaid judgment.
- 3. In view of the stand taken by the learned counsels for the parties, the present Original Application is disposed of with direction to the respondents to examine the case of the applicants in terms of the aforementioned order as expeditiously as possible. No costs.
- 2. MA No. 468/2015 has been filed in this OA stating inter-alia that the grievance of the applicants in this OA is the same. For this reason, the applicants in MA are praying for joining together in this OA. We find that the grounds stated are sufficient and hence, MA 468/2015 is allowed and disposed of accordingly.
- 3. Learned counsel for the applicant drew attention to the present OA and submitted that the issue involved in the OA is

covered by the decision of the Tribunal in OA 4444/2014 which in turn was based on the judgment of the Tribunal dated 4.12.2014 in OA No. 2772/2014 along with other connected OAs. He, therefore, argued that the judgment in OA 193/2015 dated 16<sup>th</sup> January, 2015 may be applied to the present applicants also as they are fully covered by that judgment. A copy of the judgment has been produced in court today.

4. We have perused the judgment in OA 193/2015 dated 16<sup>th</sup> January, 2015 is reproduced below :-

"Learned counsels for the parties are ad idem that the controversy involved in this Original Application is, in all fours, of the Order dated 26.11.2014 passed by this Tribunal in a batch of Original Applications, including in O.A. No.2671/2014. According to the learned counsel for the applicants following the aforementioned order this Tribunal disposed of the OA No.4444/2014 also. The order passed by this Tribunal in the OA No.4444/2014 reads thus:

This OA has been filed seeking the following reliefs:

- (i) to quash and set aside the impugned advertisement dated 28.07.2014 to the extent it has made selection district wise and has added new qualification TET for contractual employment teachers.
- (ii) Grant the same relief as granted by this Honble Tribunal by common order on 26.11.2014 in OA No.2671/2014 and various other identical OAs including OA No.3131/2014 as applicants are also similar situated persons.
- (iii) to direct the Respondents to continue with the last engagements of the applicants Association in the same schools respectively where the applicants were earlier engaged as a Guest Teacher till the regular process, if any.
- (iv) to allow the OA with cost.
- (v) to pass such other and further orders which their lordships of this Hon'ble Tribunal deem fit and proper in the existing facts and circumstances of the case.

- 2. Today, when the matter was taken for up consideration, learned counsel for the parties have agreed that this case is squarely covered by the judgment of this Tribunal in OA No.2772/2014 along with other connected OAs dated 04.12.2014. Accordingly, we dispose of this OA with a direction to the respondents to consider the case of the applicants and in case they are found to be covered by the aforesaid judgment, they shall be entitled to the same benefits as have been given to the applicants of the aforesaid OA No.2772/2014.
- 3. Order Dasti to both the parties. Respondents shall complete the aforesaid exercise within a period of four weeks, as already ordered in the aforesaid judgment.
- 2. In view of the stand taken by the learned counsels for the parties, the present Original Application is disposed of with direction to the respondents to examine the case of the applicants in terms of the aforementioned order as expeditiously as possible. No costs.
- 5. In view of the above, the present OA is disposed of with the direction to the respondents to examine the applicants' case as per the aforementioned order expeditiously. OA is disposed of with afore noted direction.

(Raj Vir Sharma) Member (J) ( Ashok Kumar Member (A)

/sarita/